

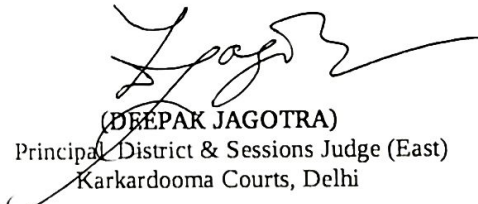
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.

O R D E R

The following transfer & posting is hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Bahadur Singh Bisht S/o Lt. Sh. Diwan Singh E.C.:88016335	Orderly in the Court of Sh. Vinod Joshi, Metropolitan Magistrate-02, East District, Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Ajay Garg, ADJ-01, East District, Karkardooma Courts, Delhi.

NOTE:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(DEEPAK JAGOTRA)

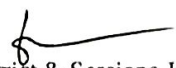
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi

No. 3280-3290/P&T/Admn./Eas/KKD/2022

Delhi, the Dated 19/5/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-III O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Official concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi